

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8164/2010

(From the judgement and order dated 22/08/1989 in WPC No. 3209/1980
of The HIGH COURT OF U.P AT LUCKNOW)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln(s) for c/delay in filing SLP and c/delay in refiling SLP
and permission to file additional documents and with prayer for
interim relief and office report)

Date: 22/11/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s) Mr. P.N. Mishra, Sr. Adv.
Mr. T.N. Singh, Adv.
Mr. Rajeev Dubey, Adv.
Mr. Kamendra Mishra, Adv.

For Respondent(s) Mr. Manoj Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

The case is adjourned for four weeks, as prayed

for.
(DEEPAK MANSUKHANI) (RENUKA SADANA)
Court Master Court Master